

**IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.215 of 2017
IN
CP (IB) No.15/Chd/CHD/2017
(Decided matter)**

In the matter of:

Punjab National Bank

...Applicant/Financial Creditor.

Vs.

M/s James Hotels Limited

...Corporate Debtor.

Present: Mr. Yogesh Goyal, Advocate for the Resolution Professional.
Mr. Vaibhav Sahni, Advocate for the applicant.

The matter is already fixed for tomorrow i.e. on 12.12.2017. No grounds
for preponement. Application stands disposed of.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 11, 2017
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